

LIST OF BUSINESS

SATURDAY, THE 11TH MARCH, 2023
AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. CALLING ATTENTION NOTICES

1. **S. JASWANT SINGH GAJJANMAJRA, MLA:-** to draw the attention of the Minister for Rural Development and Panchayats towards pollution being caused due to open carcasses in villages.

(No. 39)

2. **S. BUDH RAM, MLA:-** to draw the attention of the Minister for Health and Family Welfare towards non-availability of Generic Medicines to the poor patients in Hospitals.

(No. 43)

3. i) **S. KULWANT SINGH PANDORI, MLA**

ii) **S. MANJIT SINGH BILASPUR, MLA:-** to draw the attention of the Minister for Soil & Water Conservation towards dire need to raise ground water level in the state

(No. 44)

III. PAPERS TO BE LAID ON THE TABLE

A MINISTER to lay on the Table the

- i) Notification No. 17/05/2016-5hg2/2014, dated: 9.08.2022;
- ii) Notification No. 17/05/2016-5hg2/864, dated: 17.06.2022;
- iii) Notification No. 17/05/2016-5hg2/3094, dated: 22.12.2022;
- iv) Notification No. 17/05/2016-5hg2/3109, dated: 22.12.2022;
- v) Notification No. G.S.R.49/C.A.16/2016/S.84/Amd.(1)/2022, dated: 29.06.2022; and
- vi) Notification No. G.S.R.62/C.A.16/2016/S.84/Amd.(2)/2022, dated: 26.08.2022,

as required under Section 86(2) of the Real Estate (Regulation and Development) Act, 2016.

IV. PRESENTATION OF REPORTS

1. **THE CHAIRMAN, COMMITTEE ON PUBLIC ACCOUNTS** to present the 215th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2016-17 and the Report of the Comptroller and Auditor General of India for the year 2016-17 (Civil) relating to the Department of Public Works (B & R).

2. **THE CHAIRMAN, COMMITTEE ON ESTIMATES** to present the Report of the Committee on Estimates for the year 2022-23 on the Budget Estimates in respect of Department of Home Affairs and Justice.

P.T.O.

3. **THE CHAIRMAN, COMMITTEE ON AGRICULTURE AND ITS ALLIED ACTIVITIES** to present the 1st Report of the Committee on Agriculture And its Allied Activities for the year 2022-23.
4. **THE CHAIRMAN, COMMITTEE ON QUESTIONS AND REFERENCES** to present the 15th Report of the Questions and References Committee for the year 2022-23.

V. **THE BUDGET ESTIMATES FOR THE YEAR 2023-24**

GENERAL DISCUSSION on the Budget Estimates for the year 2023-24.

(to be concluded)

VI. **FINANCIAL BUSINESS**

(i) **DISCUSSION AND VOTING ON DEMANDS FOR GRANTS RELATING TO THE BUDGET ESTIMATES FOR THE YEAR 2023-24**

- | | | | |
|---------------------|-------------------|--|--|
| Demand No. 1 | A MINISTER | to move that a sum not exceeding Rs. 11961,20,39,000 on Revenue Account and Rs. 6,31,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Agriculture. | Budget Estimates 2023-24
Pages 1-62 |
| Demand No. 2 | A MINISTER | to move that a sum not exceeding Rs. 603,39,43,000 on Revenue Account and Rs. 2,10,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Animal Husbandry, Dairy Development and Fisheries. | Pages 63-98 |
| Demand No. 3 | A MINISTER | to move that a sum not exceeding Rs. 553,34,90,000 on Revenue Account and Rs. 250,59,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Cooperation. | Pages 99-120 |
| Demand No. 4 | A MINISTER | to move that a sum not exceeding Rs. 63,41,65,000 on Revenue Account and Rs. 20,50,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Defence Services Welfare. | Pages 121-139 |

Contd..3/.

Demand No. 5	A MINISTER	to move that a sum not exceeding Rs. 16391,59,80,000 on Revenue Account and Rs. 682,06,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Education.	Budget Estimates 2023-24 Pages 140-258
Demand No. 6	A MINISTER	to move that a sum not exceeding Rs. 174,83,77,000 on Revenue Account and Rs. 8,50,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Elections.	Pages 259-270
Demand No. 7	A MINISTER	to move that a sum not exceeding Rs. 307,53,40,000 on Revenue Account and Rs. 25,00,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Excise and Taxation.	Pages 271-289
Demand No. 8	A MINISTER	to move that a sum not exceeding Rs. 42066,84,20,000 on Revenue Account and Rs. 61666,25,04,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Finance.	Pages 290-378
Demand No. 9	A MINISTER	to move that a sum not exceeding Rs. 779,42,74,000 on Revenue Account and Rs. 800,22,55,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Food, Civil Supplies and Consumer Affairs.	Pages 379-405
Demand No. 10	A MINISTER	to move that a sum not exceeding Rs. 314,47,27,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of General Administration.	Pages 406-444
Demand No. 11	A MINISTER	to move that a sum not exceeding Rs. 4721,61,67,000 on Revenue Account and Rs. 59,08,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Health and Family Welfare.	Pages 445-511

Demand No. 12	A MINISTER	to move that a sum not exceeding Rs. 8785,92,80,000 on Revenue Account and Rs. 240,83,38,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Home Affairs.	Budget Estimates 2023-24 Pages 512-582
Demand No. 13	A MINISTER	to move that a sum not exceeding Rs. 3697,66,80,000 on Revenue Account and Rs. 53,30,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Industries & Commerce.	Pages 583-615
Demand No. 14	A MINISTER	to move that a sum not exceeding Rs. 426,46,66,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Information and Public Relations.	Pages 616-631
Demand No. 15	A MINISTER	to move that a sum not exceeding Rs. 1228,35,79,000 on Revenue Account and Rs. 1402,04,77,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Water Resources.	Pages 632-781
Demand No. 16	A MINISTER	to move that a sum not exceeding Rs. 29,72,09,000 on Revenue Account and Rs.5,00,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Labour.	Pages 782-792
Demand No. 17	A MINISTER	to move that a sum not exceeding Rs. 4008,71,82,000 on Revenue Account and Rs. 2422,55,54,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Local Government.	Pages 793-822
Demand No. 18	A MINISTER	to move that a sum not exceeding Rs. 46,74,73,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Personnel.	Pages 823-834

Demand No. 19	A MINISTER	to move that a sum not exceeding Rs. 39,74,68,000 on Revenue Account and Rs. 169,02,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Planning.	Budget Estimates 2023-24 Pages 835-856
Demand No. 20	A MINISTER	to move that a sum not exceeding Rs. 7813,97,83,000 on Revenue Account and Rs. 84,03,51,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Power.	Pages 857-875
Demand No. 21	A MINISTER	to move that a sum not exceeding Rs. 777,63,20,000 on Revenue Account and Rs. 2519,05,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Public Works.	Pages 876-912
Demand No. 22	A MINISTER	to move that a sum not exceeding Rs. 1825,62,82,000 on Revenue Account and Rs.8,00,10,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Revenue, Rehabilitation and Disaster Management.	Pages 913-960
Demand No. 23	A MINISTER	to move that a sum not exceeding Rs. 2974,24,03,000 on Revenue Account and Rs. 345,00,10,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Rural Development and Panchayats.	Pages 961-1008
Demand No. 24	A MINISTER	to move that a sum not exceeding Rs. 37,10,43,000 on Revenue Account and Rs. 8,27,81,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Science, Technology and Environment.	Pages 1009-1027

Demand No. 25	A MINISTER	to move that a sum not exceeding Rs. 7486,96,84,000 on Revenue Account and Rs. 145,02,96,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Social Security, Women & Child Development.	Budget Estimates 2023-24 Pages 1028-1087
Demand No. 26	A MINISTER	to move that a sum not exceeding Rs. 60,26,37,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of State Legislature.	Pages 1088-1098
Demand No. 27	A MINISTER	to move that a sum not exceeding Rs. 498,25,13,000 on Revenue Account and Rs. 116,78,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Technical Education and Industrial Training.	Pages 1099-1136
Demand No. 28	A MINISTER	to move that a sum not exceeding Rs. 134,81,48,000 on Revenue Account and Rs. 146,36,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Tourism and Cultural Affairs.	Pages 1137-1166
Demand No. 29	A MINISTER	to move that a sum not exceeding Rs. 507,28,90,000 on Revenue Account and Rs. 60,11,27,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Transport.	Pages 1167-1206
Demand No. 30	A MINISTER	to move that a sum not exceeding Rs. 78,24,89,000 on Revenue Account and Rs.14,01,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Vigilance.	Pages1207-1218
Demand No.31	A MINISTER	to move that a sum not exceeding Rs. 230,31,10,000 on Revenue Account and Rs. 20,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Employment Generation, Skill Development and Training.	Pages 1219-1243

Demand No.32	A MINISTER	to move that a sum not exceeding Rs. 258,00,46,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Forestry and Wild Life.	Budget Estimates 2023-24 Pages 1244-1259
Demand No.33	A MINISTER	to move that a sum not exceeding Rs. 67,48,08,000 on Revenue Account and Rs. 9,51,23,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Governance Reforms.	Pages 1260-1279
Demand No.34	A MINISTER	to move that a sum not exceeding Rs. 226,78,27,000 on Revenue Account and Rs. 25,97,00,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Horticulture.	Pages 1280-1296
Demand No.35	A MINISTER	to move that a sum not exceeding Rs. 164,81,41,000 on Revenue Account and Rs. 20,56,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Housing and Urban Development.	Pages 1297-1312
Demand No.36	A MINISTER	to move that a sum not exceeding Rs. 332,82,25,000 on Revenue Account and Rs. 68,30,68,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Jails.	Pages 1313-1327
Demand No.37	A MINISTER	to move that a sum not exceeding Rs. 1094,75,68,000 on Revenue Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Law and Justice.	Pages 1328-1351
Demand No.38	A MINISTER	to move that a sum not exceeding Rs. 663,33,66,000 on Revenue Account and Rs. 351,65,09,000 on Capital Account be granted to the Governor to defray the charges that will come in course of payment for the year 2023-24, in respect of Medical Education and Research.	Pages 1352-1384

- Demand No.39** **A MINISTER** to move that a sum not exceeding Budget
Rs. 32,06,97,000 on Revenue Estimates
Account and Rs. 4,00,01,000 on 2023-24
Capital Account be granted to the Pages 1385-1396
Governor to defray the charges that
will come in course of payment for
the year 2023-24, in respect of
Printing and Stationery.
- Demand No.40** **A MINISTER** to move that a sum not exceeding
Rs. 254,91,70,000 on Revenue
Account and Rs. 3,01,00,000 on Pages 1397-1411
Capital Account be granted to the
Governor to defray the charges that
will come in course of payment for
the year 2023-24, in respect of Sports
and Youth Services.
- Demand No.41** **A MINISTER** to move that a sum not exceeding
Rs. 983,16,14,000 on Revenue
Account and Rs. 1003,34,02,000 on Pages 1412-1444
Capital Account be granted to the
Governor to defray the charges that
will come in course of payment for
the year 2023-24, in respect of
Water Supply and Sanitation.
- Demand No.42** **A MINISTER** to move that a sum not exceeding
Rs. 736,98,70,000 on Revenue
Account and Rs. 309,01,00,000 on Pages 1445-1488
Capital Account be granted to the
Governor to defray the charges that
will come in course of payment for
the year 2023-24, in respect of
Welfare of Scheduled Castes,
Scheduled Tribes, Other Backward
Classes and Minorities.

(ii) **THE PUNJAB APPROPRIATION (NO.3) BILL, 2023**

**The Punjab
Appropriation
(No.3) Bill, 2023**

A MINISTER to introduce the Punjab Appropriation (No.3)
Bill, 2023.

To move that the Punjab Appropriation (No.3) Bill,
2023, be taken into consideration at once.

Also to move that the Bill be passed

**CHANDIGARH:
THE 10TH MARCH, 2023**

**SURINDER PAL,
SECRETARY.**
